



29,1st Floor, Yash Siddhi Residency, Adjacent to Vasai Vikas Co-Op Bank, Navapur Naka, Palghar Road, Boisar West - 401501
Email: boisar@canfinhomes.com
Telephone 7625079239
CIN : L85110KA1987PLC008699

POSSSESSION NOTICE

[Rule 8 (1)] [For Immovable Property]

The undersigned being the Authorised Officer of Can Fin Homes Ltd. under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of the powers under the said Act and Security Interest (Enforcement) Rules, 2002, issued a demand notice dated 04/11/2025 calling upon the borrowers **MR RAVI PRAKASH SHARMA (Borrower) AND MRS ARCHANA SHARMA (Co Borrower)** to repay the amount mentioned in the notice being **Rs. 12,19,278/- (Rupees Twelve Lakh Nineteen Thousand Two Hundred Seventy Eight Only)** with further interest at contractual rates, till date of realization within 60 days from the date of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred under Section 13(4) of the said Act read with Rule 8 (of the Security Interest Enforcement Rules, 2002) on this the **30th day of March of the year 2026.**

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Can Fin Homes Ltd for an amount of **Rs. 12,19,278/- (Rupees Twelve Lakh Nineteen Thousand Two Hundred Seventy Eight Only)** and interest thereon.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Can Fin Homes Ltd for an amount of **Rs. 12,19,278/- (Rupees Twelve Lakh Nineteen Thousand Two Hundred Seventy Eight Only)** and interest thereon.

Description of immovable property

"FLAT NO. 401, 4TH FLOOR, SHREE DATTA, NEAR PATIDAR COMPLEX SRV NO 101/6, RETI BUNDER ROAD VILLAGE KALHER, TALUKA BHIWANDI DIST THANE 421302

EAST : Margin space WEST : Lobby
NORTH : Lobby SOUTH : FLAT NO 102

Date : 03/04/2026 Sd/-
Place : Boisar Branch Authorised Officer
Can Fin Homes Ltd.

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF
Home Concierge Move Easy Private Limited

1. NAME OF CORPORATE PERSON	Home Concierge Move Easy Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	29th January, 2022
3. AUTHORITY UNDER WHICH CORPORATE PERSON	Registrar of Companies, Mumbai
4. CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72900MH2022FTC375649
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	A1-302, Tower-3, ONE International Center, Senapati Bapat Marg, Elphinstone Road (West), Mumbai - 400 013, Maharashtra, India
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	31st March, 2026
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Rahul Drolia A-406, Shalibhadra Apartment, Datta Mandir Road, Malad (East), Mumbai - 400 097 Email id: rahuldrolia@gmail.com M.No. - 9024958556 IP Registration No.:-
8. LAST DATE FOR SUBMISSION OF CLAIMS	April 29, 2026

Notice is hereby given that Home Concierge Move Easy Private Limited has commenced voluntary liquidation on 31st March, 2026.

The stakeholders of Home Concierge Move Easy Private Limited are hereby called upon to submit a proof of their claims, on or before April 29, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Rahul Drolia
Date : April 03, 2026
Place: MUMBAI Liquidator

BAJAJ

Electricals

PUBLIC NOTICE FOR ISSUE OF DUPLICATE SHARE CERTIFICATE(S)

Notice is hereby given that the undermentioned share certificate(s) representing equity shares of face value of Rs. 2.00 per share ("Shares"), have been reported lost to Bajaj Electricals Limited ("Company"). In absence of any claim lodged with the Company at its Registered Office in respect of these shares within 15 days from the date of issuance of this notice, the Company will proceed to issue duplicate certificate(s) without any further intimation.

Sr. No.	Name of the Shareholder(s)	Registered Folio. No	Certificate No.	Distinctive Nos.		Total no. of Shares
				From	To	
1.	Neeta Khanna	N00465	73	98256	101255	3000

The above information is also available on the website of the Company.

For Bajaj Electricals Limited Sd/-
Prashant Dalvi
Chief Compliance Officer & Company Secretary

Registered Office: Mulla House, 2nd Floor, 51, Mahatma Gandhi Road, Fort, Mumbai 400001
Telephone : 022-6149 7000 | Website : www.bajajelectricals.com
Email : legal@bajajelectricals.com | CIN : L31500MH1938PLC009887

CONSUMER APPLIANCES | LIGHTING SOLUTIONS

FORM NO.16

[See Regulation 34(3)]

DEBTS RECOVERY TRIBUNAL NO.1 AT MUMBAI

2nd floor, Colaba, Telephone Bhavan, Colaba Market, Mumbai- 400 005.

WARRANT OF ATTACHMENT OF IMMOVABLE PROPERTY UNDER RULE 48 OF THE SECOND SCHEDULE TO THE INCOME TAX ACT, 1961 READ WITH THE RECOVERY OF DEBTS & BANKRUPTCY ACT, 1993

R.P No. 111 of 2024 Exhibit No: 6
Next Date: 04/05/2026

In the matter of,
Union Bank of IndiaCertificate Holder
Versus
Mercury Apparel & OrsCertificate Debtors

Certificate Debtor No.1
M/s Mercury Apparel Ltd.
Unit No.302, A1, Shah & Nahar Industrial Estate, Dhanraj Mill Compound, Lower Parel, Mumbai 400013.

Certificate Debtor No.2
Mr. Bipin Chandra
Unit No. 352, A1, Shah & Nahar Industrial Estate, Dhanraj Mill Compound, Lower Parel, Mumbai 400013. And Residing at Veena Apartments, Flat No. 1401 on the 14th Floor, Shankeshwar CHSL, Plot Bearing C.S. No 2/176, Malabar And Cumballa Hill Division Situate at 198A, Walkeshwar Road, Mumbai 400006.

Certificate Debtor No.3
Ms. Shalaka Chandra
Unit No. 352, A1, Shah & Nahar Industrial Estate, Dhanraj Mill Compound, Lower Parel, Mumbai 400013. And Residing at Veena Apartments, Flat No. 1401 on the 14th Floor, Shankeshwar CHSL, Plot Bearing C.S. No 2/176, Malabar And Cumballa Hill Division Situate at 198A, Walkeshwar Road, Mumbai 400006.

Whereas you have failed to pay the amount of arrears specified in the **T.O. A No.679 of 2023** drawn up by the Hon'ble Presiding Officer, **Debts Recovery Tribunal No. 1, Mumbai** for recovery of **Rs. 80,73,945.25/- (Rupees Eighty Lakh Seventy Three Thousand Nine Hundred Forty Five and Paise Twenty Five Only)** has become due from you as per Recovery Certificate **111/2024** drawn up in **T.O.A. No. 679 of 2023** by the Hon'ble Presiding Officer, Debt Recovery Tribunal -1, Mumbai. The applicant is entitled to recover the sum **Rs. 80,73,945.25/- (Rupees Eighty Lakh Seventy Three Thousand Nine Hundred Forty Five and Paise Twenty Five Only)** with further interest **10% p.a.** from **25.08.2015** till its realization, along with the cost and expenses of the present OA from the **Certificate Debtors 1 to 3** jointly or severally.

It is ordered that Certificate debtors or his servants or agents or representatives in interest or any other person(s) claiming to be owner(s) under Certificate Debtors are hereby prohibited and restrained, until further orders, from transferring, alienating, creating third party interest, parting with possession, charging or dealing with the under-mentioned immovable property (ies), in any manner or in dealing with any benefit in terms of money and/or property arising there from and that all persons be and are prohibited from taking any benefit under such transfer, alienation, possession or charge

You are required to appear before the Recovery Officer, Debts Recovery Tribunal No. 1, Mumbai on **04/05/2026 at 12.00 PM.**

PROPERTY DETAILS
IMMOVABLE PROPERTIES

All that piece and parcel of Residential Premises bearing Flat No. 1401, 14th Floor, Veena Apartments, admeasuring 1165 sq.ft. built up, Shankeshwar CHSL, constructed on plot bearing C.S.No.2/176 along with open car parking space no N-6 on the ground floor at Malabar and Cumballa Hill Division situated at 198A, Walkeshwar Road, Mumbai-400006.

Given under my hand and the seal of the Tribunal, on this date: **26th day of February, 2026.**

To,
1. The Concerned Society
2. BMC Authority / Local Civic Body / Talathi
3. Sub Registrar concerned-CH Bank shall get the charge or the above-mentioned property recorded in records of the Sub Registrar concerned as per rules

(Yatindra Kumar Sinha)
i/c Recovery Officer,
DRT-1, Mumbai

C-NTRUM

CENTRUM CAPITAL LIMITED

CIN: L65900MH1977PLC019986
Registered and Corporate Office: Level - 9, Centrum House, C.S.T. Road, Vidyannagar Marg, Kalina, Santacruz (East), Mumbai - 400 098.
Tel: +91 22 4215 9000 Email: secretarial@centrum.co.in Website: www.centrum.co.in

NOTICE TO PHYSICAL SHAREHOLDERS

Pursuant to SEBI Circular No. SEBI/HO/MIRSD/MIRSD-PoD/ICIR/2025/97 dated July 02,2025 a special window was opened from July 07, 2025 to January 06,2026 for re-lodgement of physical share transfer requests originally submitted prior to April 01,2019 but returned due to deficiencies in documentation.

In order to further facilitate shareholders, SEBI has opened another special window for a period of one year from February 05,2026 to February 04,2027 pursuant to SEBI Circular No. HO/38/13/11(2) 2026-MIRSD –PoD/ICIR/2026 dated January 30,2026 for transfer and dematerialisation of physical securities which were sold/purchased prior to April 01, 2019. The said special window shall also be available for such transfer requests which were submitted earlier and were rejected/returned/ not attended to due to deficiency in the documents/processor/ otherwise.

Securities transferred under this window shall be mandatorily credited to the transferee only in demat mode and shall remain under lock-in for a period of one year from the date of registration of transfer, during which such securities shall not be transferred, lien-marked or pledged.

In this regard, Shareholders are requested to avail this opportunity by furnishing the transfer deed, original share certificate along with other requisite documents to Company's Registrar and Share Transfer Agent (RTA) MUFG Intime India Private Limited at their address C- 101, Embassy, 247, L.B.S Marg, Vikhroli (West) Mumbai - 400 083 or e-mail at investor.helpline@cm.mutts.com

For further details, shareholders may refer to the aforesaid SEBI circular available on the Company's website under the Investor Relations section or write to us at secretarial@centrum.co.in.

For Centrum Capital Limited

Sd/-
Balakrishna Kumar
Company Secretary & Compliance Officer
Membership No. A51901

Place: Mumbai

Date: April 02, 2026

BEFORE THE HON'BLE ARBITRATOR

APPOINTED UNDER THE POWERS DELEGATED BY CENTRAL REGISTRAR, NEW DELHI

(U/S 84 of the Multi State Co-operative Societies Act, 2002)

ARBITRATION CASE NO. ARB/NKGSB/SVT/011 of 2026

NKGSB CO-OPERATIVE BANK LTD.

Having its registered office at,
361, LAXMI SADAN,
V. P. ROAD, GIRGAUM, MUMBAI-400004

V/S

M/s. S.A.R. Engineering Works & Anr.

.....Disputants

To,

M/s. S.A.R. Engineering Works
Prop. - Mr. Arockiadass Savarimuthu Muthuswami
(Opponent No. 1)
Plot No. 57/A, Brick Bunder, Hay Bunder Road
Behind Laxmi Petrol Pump, Reay Road (E)
Mumbai-400033

.....Opponents

WHEREAS NKGSB Co-op. Bank Ltd., Mumbai has instituted the above Arbitration case under Section 84 of the Multi-State Co-operative Societies Act, 2002 against you. The Disputants have sought the following reliefs :-

a) Adjudicating the present dispute under Sec. 84 of the Multi- State Co-operative Societies Act, 2002 and to declare that the Opponents are jointly and severally liable to pay to the Disputants an amount of Rs. 1,09,55,668=57 together with further interest thereon from 01/01/2026 till payment, interest being compounded every month and that.

b) For such further and other reliefs to be granted as may be necessary in the ends of justice.

You are hereby summoned to appear before me in my Chamber at Gokul Niwas, 1st Floor, Ranade Road, Near Railway Station, above Big Sale Shop, Dadar (W), Mumbai-400028 in person or by a pleader or by an Advocate duly instructed and able to answer all material questions relating to the Arbitration case on such questions on **16th Day of April, 2026 at 11.00 a.m.** and further to answer the claim in the Arbitration case.

TAKE NOTICE that in default of your appearance on the day, time and place before mentioned herein above, the Arbitration case will be heard and determined in your absence.

Given under my hand and seal this 5th day of March, 2026.

(S. V. Tinaikar)
ARBITRATOR

कार्यपालक अभियंता का कार्यालय,

सुवर्णरेखा नहर प्रमंडल, चांदिल।

(Email id – eescd.chandil@gmail.com)

ई० प्रोक्युरमेंट नोटिस (2nd Call)

ई० निविदा प्रसंग सं० : WRD/IGC/SCD-CHANDIL/SBD-01/2026-27

दिनांक : 02.04.2026

1.	कार्य का नाम	: Construction of Additional Structures SLR Bridge at Km. 0.857, 13.800, 14.945 & 15.450 And Construction of SLR Bridge at Km 3.556 & 10.280, C.D. works at Km 3.746 & 6.780, CR cum HR at Km 8.00 of Jadugora Distributary And Desilting uprooting of Jungles and shrubs including repair and restoration work from Km. 0.00 to Km. 16.500 Jadugora Distributary. (Ex. Km. 17.22 of KRMC)
2.	प्राकालित राशि	: Rs. 3,03,23,406.88 (रुपये तीन करोड़ तीन लाख दोहान हजार चार सौ छ एव पैसे अठारसी) मात्र।
3.	परिणाम विजेता का मूल्य	: Rs. 10,00,00,00 (Only online payment allowed)
4.	अग्रघन की राशि	: Rs. 3,04,000.00 (Only online payment allowed)
5.	क्रमा संमिति की अवधि	: 10 माह (200 दिन)
6.	वेबसाइट पर निविदा प्रकाशन की तिथि	: दिनांक 08.04.2026 को अपराह्न 5.00 बजे
7.	निविदा अपनाने एवं जमाने के करने की तिथि एवं समय	: दिनांक 08.04.2026 को अपराह्न 5.00 बजे से 29.04.2026 को अपराह्न 5.00 बजे तक
8.	निविदा प्राप्त करने की अंतिम तिथि एवं समय	: दिनांक 29.04.2026 को अपराह्न 5.00 बजे तक।
9.	निविदा खोलने की तिथि	: दिनांक 30.04.2026 को अपराह्न 5.00 बजे।
10.	निविदा प्रकाशित करने वाले पदाधिकारी का नाम एवं पता	: ई० शिराम गंगारू, कार्यपालक अभियंता, सुवर्णरेखा नहर प्रमंडल, चांदिल।
11.	ई० प्रोक्युरमेंट पदाधिकारी का दूरभाष संख्या	: 0657-3510191
12.	ई० प्रोक्युरमेंट सेल का दूरभाष संख्या	: 0657-3510191

नोट :

- सिर्फ ई० निविदा स्वीकार किया जायेगा।
- प्राकालित राशि कम या अधिक हो सकती है तदनुसार अग्रघन की राशि मान्य होगी।

अधिक जानकारी के लिए हमारे वेबसाइट <http://jharkhandtenders.gov.in> देखें।

कार्यपालक अभियंता,
सुवर्णरेखा नहर प्रमंडल, चांदिल।

PR 376606 (Water Resource) 26-27 (D)

JANA SMALL FINANCE BANK (A Scheduled Commercial Bank)				
Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Dornier, Koramangla Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071.				
PUBLIC NOTICE FOR AUCTION OF GOLD ORNAMENTS				
The below mentioned borrowers have failed to repay the loan and redeem the gold ornaments within the stipulated time in spite of several reminders. The Gold Jewellery/ornaments pledged under the said loan accounts by the below listed borrowers will be sold in public/ Online/ private auction at our Branch premises on 21.04.2026 at 10.30 AM. Those willing to participate are requested to contact the branch. The Bank reserves the right to accept or reject any bid without assigning any reason whatsoever. Please note if the auction does not get completed on the same day, the same will follow the subsequent days on the same terms and conditions. If the customer is deceased all the conditions pertaining to auction will be applicable to nominee/legal heir. The Borrower are hereby notified to pay the upto date interest and ancillary expenses before the date of auction, failing which the pledged gold ornaments will be sold and balance dues if any will be recovered with interest and cost. For any queries and terms and conditions contact branch. For details of branch address visit www.janabank.com .				
Sr. No.	Loan Account No.	Name of Borrower/Co-Borrower	Gross Weight of Pledged Gold Ornaments	
1	45768740002187	Sahil Santosh Patil	31.2	
2	45768740002441	Meena Joshi	20.7	
3	45768730023419	Anita Devi Bansilal Gupta	3.62	
4	45768740002122	Nisha Mukul Singh	64.8	
5	45768740002250	Ganesh Gangadhar Ghag	9	
6	45768730023461	Sangeeta Vilas Tupsamundre	4.51	
7	45768740002708	Manda Suryakant Agalave	11.3	
8	45768740002852	Nilima Vishwanath Shinde	12.8	
9	45768740002823	Krishna Koli	62.3	
10	45768740002786	Rinki Rambir Chotelal	19.8	
11	45768730023610	Amita Pappu Lal	9.2	
12	45768740002109	Laxmi Laxman Joshi	71.4	
13	45768740002862	Afrad Shaikh	27.1	
14	45768740002800	Bappa Kashinath Nikalje	34.3	
15	45768730022521	Usha Sanju Narwade	11.8	
16	45768740002493	Nilam Shankar Pawar	64.2	
17	45768740002148	Deepak Arjun Kamble	27.9	
18	45760670000201	Kishor Shantaram Ambavkar	142	
19	45768730015844	Sanjay Siddhu Koli	46.4	
Jana Small Finance Bank Ltd., Shop No.10, 11 104, Apsara Building Sector 17, Near LIC Office, Next to Federak Bank, Navi Mumbai-400703.				
20	45738740000301	Rajendra Birmaro Shishupal	16.2	
21	45738740000981	Shahbaz Munawwar	31.6	
22	45738740000544	Akshata Harishchandra Toraskar	14	
23	45738740000761	Dhanalakshmi Ravi Devendra	98.8	
24	45738740000280	Deepak Kumar Deviprasad Sonar	34.1	
25	45738740000290	Deepak Kumar Deviprasad Sonar	78.1	
Jana Small Finance Bank Ltd., Shop No.7 & 8, Ground Floor, Raj Aditya Building, Kashinath Dhuru Marg, Agar Bazar, Dadar (West), Mumbai-400028.				
26	46388740002129	Sitadevi Brijesh Singh	9.69	
27	46388740003208	Deepika Agariya	17.3	
28	46388740003247	Rakesh Virendra Saha	13.6	
29	46388740002639	Irfan Matin Shaikh	6.47	
30	46388730014364	Shivani Sonu Salunke	3.1	
31	46388740003323	Sushila Anil	17.9	
32	46388740003362	Sapana Nilesh Kini	42.7	
33	46388740003349	Nitin Kangan Chaudhari	40.6	
34	46388740001892	Sandhya Yadav	12	
Jana Small Finance Bank Ltd., Ground Floor, No.1 & 2, Vasistha, Opp. Anand Ashram Mahim Road, Palghar-401404, India.				
35	31858730029006	Mohsin Rasul Mujawar	30.1	
Jana Small Finance Bank Ltd., 1st Floor, Office No.101, Siddhivinayak House, Sangli-Miraj Road, Sangali-416416, India.				
36	47618740000096	Ziyualhaga Usman Ansari	13.4	
Jana Small Finance Bank Ltd., No.281, Hissa No.2, City Survey No.3434, Situated at Bail Bazaar, Near Fortis, Kalyan (W), Maharashtra-421301, India.				
37	47598740000554	Rashmi Pravin Yara	113	
38	47598740001073	Sangeeta Supesh Jagtap	21	
39	47598730019630	Vikas Nain Singh	6.69	
40	47598730015236	Reshma Kadar Shaikh	2.23	
41	47598730019850	Khatija Hasim Shaikh	10.3	
42	47598740001021	Talib Shaikh	39.6	
43	47598730019847	Khatija Hasim Shaikh	25.8	

44	47598730018831	Nayan Chandrakant Patel	13.5
45	47598730019672	Apeksha Subodh Gaikwad	30.2
46	47598730018350	Sonu Janardan Kokare	19.6
47	47598740001047	Talib Shaikh	87.9
48	47598740000580	Jaydeep Vijay Suryawanshi	20.3
49	47598730017815	Peer Mohd Ali Shaikh	22.9
50	47598740000541	Neelam Hanumantha Kotgiri	52.7
51	47590670000793	Rajesh Puranchand Gupta	145
52	47598740000988	Avinash Madhukar Sawant	137
53	47598740000324	Anil Shankarrao Gambali	24.8
54	47590670000563	Yuvraj Murugan Arjun	173
55	47598740000682	Nayan Chandrakant Patel	78.6
56	475906700000872	Santoshkumar P Jha	253
57	47598740000363	Yasin Jabeer Shaikh	20.9
58	475906700000820	Avinash Madhukar Sawant	57.1
59	475906700000817	Avinash Madhukar Sawant	286
60	47598740000350	Anil Shankarrao Gambali	54.3
Jana Small Finance Bank Ltd., Ground Floor, Poruchesty Building, Opposite Lallubhai Park, Near Masrani Hospital, Andheri West, Mumbai-400058.			
61	475287400000020	Pooja Mangesh Mandavkar	15
Jana Small Finance Bank Ltd., Shop No.3, Ground Floor, Lotus Link Square, Jai Neptune Chs, Mith Chowky, Link Road, Malad West, Mumbai-400064.			
62	45668730008134	Mahesh Adinath Wagre	5
63	45668730008097	Balaji Ram Panchal	12.6
64	45668730007730	Sohel Mastan Shaikh	19
65	456687160000426	Motiram Vajinath Bhandare	46.4
Jana Small Finance Bank Ltd., Ground Floor, "Patanjali Complex", Property Survey No.49/2/B, Latur Barshi Road, Latur-413512, India.			
66	45608740000192	Vishal Mohanlal Gadekar	4.9
67	45608730025630	Kashinath Ananda Jagtap	10.4
68	45608730027340	Kiran Mhasu Gawande	33.3
Jana Small Finance Bank Ltd., Ground Floor, "Sai Business Park", Bearing No.5 & 16, Surana Nagar 7 Hills, Aurangabad-431003, India.			
69	45638730024057	Mayur Prashant Patil	10
70	45638730024400	Shubham Ramesh Neve	5
71	45638730014210	Rushikesh Sanjay Patil	3.03
72	45638730015390	Ganesh Ashok Rajput	2.49
73	45638730014220	Shubham Madhav Savale	4.2
74	45638730014489	Bhushan Gokul Koli	4.55
75	45638730012138	Wasim Ali Bashrath Ali Saiyyad	10.6
76	45638730012282	Wasim Ali Bashrath Ali Saiyyad	19.4
Jana Small Finance Bank Ltd., Ground Floor, Plot No.3/2, Jiha Peth, Visanji Nagar, Jalgaon-425001, India.			
77	45778740000489	Shadab Shahadat Khan	29.5
78	45778740000309	Salim Chand Beg	42.5
Jana Small Finance Bank Ltd., Shop No.1 and 2, Billi Bungalow, 7th Road Rajawadi Road, Opp. Sindhuwadi, M. G. Road, Ghatkoti (East), Mumbai-400077.			
79	47558740000444	Pranav Amit Singhal	52.8
80	47558740000612	Sulochana Pradip Bharti	68.3
81	47558730018912	Shalu Ghodmare	6.4
82	47558740000190	Uma Arup Kumar Jana	11.6
83	47558730006255	Chandyok Randipsingh Manjitsingh	27.7
84	47558730006268	Chandyok Randipsingh Manjitsingh	27.5
85	47558730006229	Chandyok Randipsingh Manjitsingh	28.7
Jana Small Finance Bank Ltd., Shop No.2, S K Tower, Ground Floor, Next to Axis Bank, Byramji Town, Nagpur Tehsil & Dist.-440013, India.			
86	45708730009868	Anita Madhukar	44.3
Jana Small Finance Bank Ltd., The Hub Showroom, No.2, Dange Chowk, Thergaon, Pune-411033, India.			
87	456406700000029	Sonia Mayur Kulkarni	150
Jana Small Finance Bank Ltd., Upper Ground Floor, "Revolution", UG-1 to 6, Station Road, Kolhapur-416003, India.			
88	476087400000081	Saddam Ali	18
Jana Small Finance Bank Ltd., Shop No.4 & 5, Shripal Building, Plot No.10, Chhaya Chsl, V. N. Purav Marg, Chembur, Mumbai-400071.			
89	497087400000049	Mohan Ramchandra Bodake	22.7
90	497087400000023	Pravin Bhausaheb Avhad	35.1
Jana Small Finance Bank Ltd., 1st Floor, Winner Sankul, Plot No.26-33, Sr.No.849/1, 2849/12 at Village Sinner, Tal. Sinner, Dist. Nashik Maharashtra-422103.			
Place: Maharashtra	Sd/- Authorised Officer		
Date: 03.04.2026	Jana Small Finance Bank Limited		

